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Rajesh Kumar Singh

D.H.J.S  
Director (Academics)/  
Chairperson (Officiating)



20/1/26

DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

011-28036501 (O)

011-20892191 (O)

Email: dja@nic.in

No. DJA/Trg./FC/Batch-XVI (DHJS)/1981/2025/627

28<sup>th</sup> January, 2026

To,

1. The Ld. Principal District & Sessions Judge (HQs) Central, THC
2. The Ld. Principal District & Sessions Judge, South East Saket
3. The Ld. Principal District & Sessions Judge, North-West, Rohini.
4. The Ld. Principal District & Sessions Judge, West, THC.
5. The Ld. Principal District & Sessions Judge, New Delhi, PHC
6. The Ld. Principal District & Sessions Judge, Shahdara, KKD.
7. The Ld. Principal District & Sessions Judge, South-West, Dwarka

Sub.: Practical Training of Newly recruited Officers of Delhi Higher Judicial Service from the Bar w.e.f. 02.02.2026 to 28.02.2026 or till they get their regular posting, whichever is earlier.

Respected Sir/ Madam,

This is to inform that the Four Weeks Foundation Course of a batch of 07 (Seven) Newly Recruited Officers of DHJS has concluded on 15.01.2026. As per directions of the Hon'ble High Court of Delhi, the Delhi Judicial Academy has been authorized to put the newly appointed/ recruited/ promoted Officers of DJS/ DHJS on Court attachment in the District Courts after completion of their training till their regular posting is made by the Hon'ble High Court.

Accordingly, it is requested that the aforesaid newly recruited officers of DHJS may kindly be attached with Courts as per schedule enclosed as Annexure 'A' from 02.02.2026 to 28.02.2026 or till they get their regular posting, whichever is earlier.

The Mentor Judicial Officers be also requested to interact and suitably guide the Trainee Judicial Officers about the issues and challenges faced by them in their respective jurisdictions.

If the Mentor Judicial Officer with whom the Trainee DHJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee Officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee Officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours faithfully,

(Rajesh Kumar Singh)

1/3-1/26  
Encl.: As above  
F/255 (West)

No. DJA/Trg./FC/Batch-XVI (DHJS)/1981/2025/

28<sup>th</sup> January, 2026

Copy for information to:

- The Ld. Registrar General, High Court of Delhi, New Delhi.
- The concerned newly recruited Officers to DHJS.

(Rajesh Kumar Singh)

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**THE OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE,  
WEST DISTRICT, TIS HAZARI COURTS, DELHI**

No. 3587-3591 Court-Attachment/JOTP/Gaz./PDJ/West/2026

dated 30/1/26

Copy forwarded for information and necessary action to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The Branch Incharge, Care Taking Branch, Tis Hazari Courts, Delhi for making necessary arrangements.
3. For uploading on LAYERS.
- ~~4. For uploading on centralized website through LAYERS.~~



(Harish Kumar)

Officer-In-charge (Judicial Branch)/  
District Judge (Commercial Court)-05  
For Principal District & Sessions Judge (West)